

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.30

CP No. 13/Chd/Hry/2022

Under Section 252(3), CA 2013

In the matter of:-

P.S.B Paper Mills Pvt. Ltd.

...Petitioner

Versus

ROC, NCT of Delhi & Haryana

...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned to 15.12.2023.

Sd/-

Court Officer

November 6, 2023

Pdp